

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00146/14

Jodhpur, this the 4th day of February, 2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member

Haidar Khan S/o late Sh. Rustam Khan, aged 30 years, R/o Village & Post Santpur, Tehsil Abu Road, District Sirohi. Father of applicant last posted as Postman Abu Road

.....Applicant

By Advocate: Mr Dilip Sharma.

Versus

1. Union of India through the Secretary, Ministry of Communication Department, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Department of Posts, Jaipur-342001.
3. The Post Master General, Rajasthan Western Region, Department of Posts, Jodhpur.
4. The Superintendent of Post Offices, Division Office Sirohi, Sirohi.

.....Respondents

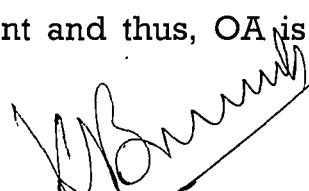
By Advocate : Mr K.S. Yadav.

ORDER (Oral)

Heard.

Matter relates to compassionate appointment. The applicant challenges one element of marks which was awarded to him. He would say that Sarpanch has given him a certificate that he has no own house.

ground that the House is small 08 points are already awarded. The difference is only 02. If it is raised to 10, the total marks would be 39 but the minimum requirement for indigence would be 55. Therefore, there is no merit in the contentions of the applicant and thus, OA is dismissed. No costs.



[Dr. K.B.Suresh]
Judicial Member

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